

it was held that the previous Executive would continue to hold office till fresh elections had taken place]

SMOKING IN GOVERNMENT OFFICES

241 SHRI S A KHAJA MOHI-DEEN Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government is considering a proposal to ban smoking in Government offices, and

(b) if so, the time by when it will be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) (a) No such proposal is under consideration of the Government

(b) Does not arise

RESIGNATION OF DELHI UNIVERSITY VICE-CHANCELLOR

242 SHRI S A KHAJA MOHI-DEEN Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state

(a) whether the Vice-Chancellor of the Delhi University has resigned stating that there was growing student indiscipline and interference of political parties in the University affairs, and

(b) if so, what is the reaction of Government thereto ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF VKRV RAO) (a) While the Vice-Chancellor has resigned, no such statement has been made by him either in his letter of resignation or in his statement to Executive Council of the University

(b) Does not arise

THREE LANGUAGE FORMULA

243 SHRI G GOPINATHAN NAIR Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state

(a) the names of the States which have accepted and implemented the Three Language Formula, and

(b) the languages taught in each State in accordance with the Three Language Formula ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF VKRV. RAO) : (a) and (b) A statement showing the names of the States which have accepted and implemented the Three Language Formula and language, taught in each State under the Formula is laid on the Table of the Sabha [See Appendix LXIX, Annexure No. 8]

CHAIRMAN, INDIAN AIRLINES

244 SARDAR NARINDAR SINGH BRAR

SHRI GURCHARAN SINGH

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) whether it is a fact that the Chairman of the Board of Management of the Indian Airlines has expressed a desire to the Government to relieve him of the office ;

(b) if so, what are the details in this regard, and

(c) the reaction of Government thereto ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR KARANSINGH) . (a) No, Madam

(b) and (c) Do not arise.

245 [Transferred to the 31st July, 1969]

RADARS TO DETECT CYCLONE

246 CHAUDHARY A MOHAMMAD :

SHRI B K MAHANTI

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the answer to Unstarred Question No 149 given in the Rajya Sabha on the 30th April 1969 and state the estimated cost of the cyclone warning radars proposed to be installed along the East and West Coast of India and the places where they will be located ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR KARAN SINGH) The estimated cost of each of the cyclone warning radars is Rs 18 lakhs The places tentatively selected for the location of

the radars are :

East Coast—

Calcutta or Haldia

Bhubaneshwar or Paradeep

Visakhapatnam

Madras

Nagapattinam

West Coast—

Goa

Bombay

Kandla

Final location of the radars will, however, depend on the availability of the required accommodation and other facilities.

WRITERS' COMMITTEE

247. SHRI B. K. MAHANTI :

CHAUDHARY A. MOHAM-
MAD :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that Government propose to set up a writers' committee ; and

(b) if so, what would be the main object of setting up of this committee ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V.K.R.V. RAO) : (a) and (b) A copy of the Government of India Resolution establishing the Committee of Writers and setting forth its objectives is attached. [See Appendix LXIX, Annexure No. 9.]

PROTECTION OF CENTRAL GOVERNMENT PROPERTY IN STATES

248. SHRI B. K. MAHANTI : Will the Minister of HOME AFFAIRS be pleased to state what steps Government have taken to protect the Central Government property situated in the States on account of violent agitations in these States ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : Since 'Public Order' is in

the State list, it is responsibility of the State Governments, to provide necessary protection for Central Government property in the States.

The Central Government addressed all State Governments on November, 8, 1967 drawing their attention to the constitutional obligations of the State Governments to ensure proper functioning of the Central agencies and offices and security of Central Government properties, its installations and institutions in the different States.

PROCEEDINGS OF PARLIAMENT IN NATIONAL LANGUAGES

249. SHRI THILLAI VILLALAN : Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state :

(a) whether there is any proposal under Government's consideration to conduct the proceedings of the Parliament in all the national languages from 1970 ; and

(b) if so, what are the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RAGHURAMIAH) : (a) and (b) The proper authority to decide the conduct of proceedings in Parliament is the Presiding Officers of the two Houses. Government have no information on the subject.

MURDERS IN DELHI

250. SHRI M. P. BHARGAVA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the reported number of murders in the city of Delhi for six months ending 30th June, 1969 ;

(b) what was the corresponding number of murders in Delhi during the same period in 1967 and 1968 ; and

(c) whether it is a fact that the number of crimes is on the increase in Delhi ?